

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF DECEMBER, 2018

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.12.2018

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.12.2018</i>
CIVIL	170113	3049	3195	169967
CRIMINAL	40912	1296	1410	40798
TOTAL	211025	4345	4605	210765